GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3375 ANSWERED ON:01.08.2014 IT RETURN Chaudhary Shri P.P.

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is contemplating to include the details of property tax in the income tax return;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRIMATI NIRMALA SITHARAMAN)

(a) and (b) As per the existing provisions of the Income-tax Act, while calculating income under the head "income from house property" a deduction in respect of taxes paid to local authorities (including property tax) is allowed. Accordingly, the income-tax return forms include the details of such taxes paid in the computation of income from house property.

(c) Does not arise in view of the reply given in (a) above.